IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 354 OF 2017

Dated: 17th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s JSW Energy Ltd. Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand

Mr. Aman Dixit

Counsel for the Respondent(s) : Ms. Rimali Batra for R-2

ORDER

List the matter for hearing on <u>25.09.2018</u>, as agreed by the learned counsel, Mr. Aman Anand, appearing for the Appellant and the learned counsel, Ms. Rimali Batra appearing for the second Respondent.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

Vt/js